

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP (PB)/78/397-398/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP No 4/2009
NAME OF THE COMPANY	Myatas Properties Limited
NAME OF THE PETITIONER(S)	Union of India
NAME OF THE RESPONDENT(S)	Myatas Properties limited
UNDER SECTION	388B, 397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. DURGA BOSE - RESP N. S	ADU	99891006662	G.P. Bose
G. Bhupesh o/o. R. R. aglunandan Rao R1	Advocate	9966622805	

T. Sujan Kumar & Co. Advocate 9160001435
SFIO

Heard Shri T. Sujan Kumar, for SFIO, Shri G. Durga Bose, Shri DVAS Ravi Prasad, Shri Y. Suryanarayana, Shri G. Bhupesh, Ld. Counsels for the Respondents.

The case was instituted in the year 2009 and transferred to this Bench from Hon'ble NCLAT in the year 2017. There are several developments taken place in the meanwhile and the case was heard and reserved for orders.

Since Hon'ble Member (Technical) is transferred, and due to paucity of time, the case could not be decided by the same Bench and therefore the case is reopened and posted for final hearing on 27.03.2018.

Member (T)

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Member (J)